

EXPORT OF REFINED GLYCERINE

300. SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state:

(a) the quantity of refined glycerine exported annually at present; and

(b) what was the foreign exchange earned by the export of refined glycerine in 1955-56?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY AND COMMERCE AND CONSUMER INDUSTRIES (SAR-DAR SWARAN SINGH) : (a) 2,709 tons were exported during 1955-56.

(b) The amount of foreign exchange earned in 1955-56 was Rs. 53,94,763.

NOTE The figures given above are inclusive of crude glycerine as no separate statistics are maintained for refined glycerine.

CENTRAL ASSISTANCE GIVEN TO MYSORE FOR THE CONSTRUCTION OF ROADS IN COMMUNITY PROJECTS AND N. E. S. BLOCKS

301. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state the extent of Central assistance so far given for the construction and maintenance of (i) *Kutch*; (ii) *Pukka*; and (iii) metalled roads in Community Project Areas and National Extension Service Blocks in Mysore ?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA) : The total financial assistance given to Mysore on account of the Central share of expenditure on the Community Projects and N.E.S. Programme, up to 31st March, 1956, amounted to Rs. 63-44 lakhs, as detailed below :

	Grant	Loan
(Rs. lakhs) (Rs. lakhs)		
Community Projects	17-82*	88-25*
National Extension Service	19 21	8-09
TOTAL.	37-10	26-24

* Inclusive of the value of the equipments

As Central payments are based on the overall expenditure incurred on the programme, a break-up of the above figures in respect of the individual items is not available. Expenditure on maintenance is, however, the sole responsibility of the State Governments.

EXPORT OF HANDICRAFTS TO ARGENTINA AND BOLIVIA

302. SHRI M. VALIULLA: Will the Minister for COMMERCE AND CONSUMER INDUSTRIES be pleased to state :

(a) what are the articles that were exported from India to Bolivia in 1954-55 and 1955-56; and

(b) whether there is a ban on the imports of Indian handicrafts into Argentina and Bolivia?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY AND COMMERCE AND CONSUMER INDUSTRIES (SAR-DAR SWARAN SINGH) : (a) A statement is attached. [See Appendix XIV, Annexure No. 98.]

(b) Imports of handicrafts are not permitted into Argentina. In the case of Bolivia also imports of handicrafts are ordinarily not permitted, but exporters are allowed to retain 1 per cent, of their foreign exchange earnings to import of goods of their choice including handicrafts.

FACTORIES FOR MANUFACTURE OF SYNTHETIC RUBBER

303. DR. RAGHUBIR SINH: Will the Minister for HEAVY INDUSTRIES be pleased to refer to the answer given to Starred Question No. 285 in the Rajya Sabha on the 13th December 1955 and state:

(a) whether a decision has since been taken on the proposal to set up plants for the manufacture of synthetic rubber in India;

(b) if so, where and when will such plants be set up;

(c) what are the details of the main raw materials, production capacity, and the main important items to be produced from such synthetic rubber from these plants;

(d) how much capital is going to be invested in these plants and by whom; and

(e) when they are expected to go into production ?

THE MINISTER IN THE MINISTRY OF HEAVY INDUSTRIES (SHRI M. M. SHAH) : (a) No, Sir.